

**Abuse of athletes in sports camps**

2235. SHRI RIPUN BORA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has received any report on abuse of athletes in different sports camps in the country;

(b) if so, the details of cases that have been registered during the last two years; and

(c) the action taken by Government to safeguard the victim athletes and the details of punishment meted out to assailants?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) Sir, no such case has been brought to the notice of Government in the recent past.

(b) and (c) Do not arise.

**National policy on hiring coaches**

2236. SHRIMATI SASIKALA PUSHPA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is opting for foreign coaches instead of coaches who are available within the country itself;

(b) if so, the reasons therefor;

(c) whether Government proposes to bring in any concrete National policy on hiring coaches for different Sports/games; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) to (d) No, Sir. There is no deliberate policy of opting for foreign coaches instead of Indian Coaches. The objective is to hire the best coaches at the international level. While engaging foreign coaches, one of the responsibilities assigned to them is to train Indian coaches. Further, with a view to promoting high performance Indian coaches, a national coaching development framework has been put in place for capacity development and performance appraisal of Indian coaches. It is expected that over a period of time the dependence upon foreign coaches will decline significantly.

*The House then adjourned for lunch at one of the clock.*

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